IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
CP-115/ND/2021

IN THE MATTER OF:
Paramount Blankets Pvt. Ltd. ... Applicant/Petitioner

Versus

ROC ... Respondent

Under Section: 272 of Co. Act, 2013

Order delivered on 17.01.2023

CORAM:
SHRI. ASHOK KUMAR BHARDWAJ, HON'BLE MEMBER (J)
SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT:
For IT Department : Mr. Ruchir Bhatia Sr. Standing Counsel, Mr. Shlok Chandra Jr. Standing Counsel along with Mr. Keshav Garg Advocate

ORDER

Due to paucity of time, the matter is re-notified to 31.01.2023.

Sd/-
COURT OFFICER

Ashwani